

12. Case FIR No. 23 dt. 18.2.1988 U/s 302/148/149 IPC, 3/4 TADA (Prevention) Act. and 25 Arms Act. PS Raikot. Distt. Jagraon (Punjab).
13. Case FIR No. 27. dt. 19.3.1988 U/s 302/307/34 IPC 25/27 Arms Act. 3/4 TADA (Prevention) Act. PS Raikot. Distt. Jagraon (Punjab).
14. CBI Case No. RC 5(S)/92-SIU-V U/S 120 B r/w Section 365 IPC and U/s 3(3) TADA (Prevention) Act 1987 and U/s 25 Arms Act. 59
15. Case FIR No. 403. dt. 12.9.95 of Hare Street Police Station. Calcutta. U/s 467/468/471/420/120 B. IPC.

#### Fake Shares

2243. SHRI PAWAN DIWAN :  
SHRI RAM TAHAL CHOUDHARY :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Government have registered any case of fake shares during the last two years.
- (b) if so, the details thereof; and
- (c) the companies to which these shares relate to?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. The Central Government does not compile statistics relating to registration of cases pertaining to fake shares.

#### Reservation for Other Backward Classes

2244. SHRI HARIVANSH SAHAJ :  
SHRI SUKH LAL KUSHWAHA :

Will the Minister of RAILWAYS be pleased to state :

- (a) the number of reserved posts for 'Other Backward Classes' lying vacant in the Indian Railways' category wise;
- (b) whether the Union Government propose to fill up these reserved posts;
- (c) if so, the time by which vacancies could be filled up; and
- (d) the reasons for keeping these posts vacant so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

#### Traitors

2245. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of accused in the country against whom the cases of treason are pending;
- (b) the number of cases in which the proceedings have been started; and
- (c) the number of Indian and the foreigners among them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The required information is being collected and will be laid on the Table of the House.

[English]

#### Conference of Chief Ministers

2246. SHRI SANAT KUMAR MANDAL : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether he convened a Conference of the Chief Ministers of States earlier this month;
- (b) if so, the various decisions taken at the Conference; and
- (c) the follow-up action being taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The Ministry of Rural Areas and Employment had convened a Conference of Chief Ministers on Basic Minimum Services in New Delhi on 4th-5th July, 1996.

- (b) 1. The Conference recommended the adoption of the following objectives with an all out effort for their attainment by 2000 AD :
  - (i) 100% coverage of provision of safe drinking water in rural and urban areas.
  - (ii) 100% coverage of primary health service facilities in rural and urban areas.
  - (iii) Universalisation of primary education.
  - (iv) Provision of Public Housing Assistance to all shelterless poor families.
  - (v) Extension of Mid-day-Meal programme in primary schools to all rural blocks and urban slums and disadvantaged sections.
  - (vi) Provision of connectivity to all unconnected villages and habitations.
  - (vii) Streamlining of the Public Distribution System with focus upon the poor.